



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Engagement of Shri Nisar Hussain Shah, Advocate as Counsel for conducting cases of J&K Service Selection Board and BOPEE before the Hon'ble High Court at Srinagar.

GOVERNMENT ORDER NO: 2793-LD(A) of 2018.
D A T E D: 07 - 05 - 2018.

In partial modification of all previous orders on the subject, it is hereby ordered that Shri Nisar Hussain Shah, Advocate, J&K High Court shall conduct cases of J&K Service Selection Board and BOPEE before the Hon'ble High Court at Srinagar.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

NO: LD(A) 2016/35.

Dated: 07 - 05- 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director Information, J&K Srinagar.
3. Director Litigation, Srinagar.
4. All officers of the Department of Law, Justice and Parliamentary Affairs.
5. Shri Nisar Hussain Shah, Advocate, J&K High Court.
6. Secretary, Service Selection Board, J&K, Srinagar.
7. Secretary, J&K BOPEE, Srinagar.
8. Administrative Officer, Advocate General's Office, J&K Srinagar.
9. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Website of the Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

7.5.2018